NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 33(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: Vishisht Kumar Goyal Vs. M/s Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION SIGNATURE

For the Petitioner (s)

: Mr. Sangram Patnaik, Advocate

Mr. Rajiv Gupta, Advocate Mr. Sangam Singh, Advocate

For the Respondent (s) : Mr. Amit Kumar, Advocate for R1 to 4 Mr. Dhruv Gupta, Advocate for R 5 & 6

ORDER

An application being CA No. 246/2017 has been filed by the Petitioner in CP No. 36(ND)/2016 praying for dismissal of the petition on grounds of maintainability.

Notice to the Petitioner. Dasti, returnable on 17th November, 2017.

Mr. P. Nagesh, Ld. Counsel for the Respondent 5 & 6 prays for discharge in this case.

Court Notice be issued to Respondents 5 & 6. for whom he appears

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

(Sapna Bhatia)